

ANNEXURE - 9
LIST OF CREDITORS OF MT EDUCARE LIMITED

List of other creditors (Other than financial creditors and operational creditors) as on December 16, 2022 Drawn for claims received up to March 24, 2023

| Sl. No | Name of creditor | Details of claim received | | Details of claim admitted | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|--------|------------------|---------------------------|----------------|---------------------------|-----------------|-------------------------------------|-----------------------------|------------------------|----------------------------|--|------------------------------|------------------------------------|-----------------|
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by Security interest | Amount covered by guarantee | Whether related party? | | | | | |
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1 Hon'ble NCLAT vide its order dated 06-01-2023, 24-02-2023 and 23-03-2023 stayed the constitution of committee of creditors till next date of hearing i.e 01-05-2023

